## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

ATTENDANCE COM ORDER SHEET OF THE HEARING OF CHENNAL BENCH,	CHENN
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM	

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:CA/ /2016

**PETITION NUMBER** 

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

NAME OF THE RESPONDENT(S)

: M/S ikonzer Solutions Private Limited & 7 others

**SECTION** 

: 397/398

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

**SIGNATURE** 

MIS G. SIVASHANKARARA.

A A Rila

L. RAMASAMY

Coursel Like

**ORDER** 

Counsel representing both the parties are present. Counsel for petitioner filed a reply to the sur rejoinder. Both the counsels reported that the pleadings are complete. The matter is posted for final arguments. Put up on 21.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)